

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:457
ANSWERED ON:03.03.2005
SALE OF SHARES OF ONGC
Rijju Shri Kiren

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Company and the ONGC propose to sell each other's share;
- (b) if so, the details thereof ; and
- (c) the details of the number of shares of both the companies held by each other?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c) : Oil & Natural Gas Corp. Ltd.(ONGC) holds 10,64,53,095 equity shares of Rs. 10 each of IOC, where as Indian Oil Corporation Ltd. (IOC) holds 13,70,67,381 equity shares of Rs. 10 each of ONGC. At present, there is no proposal to sell each other's share.